

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.558/2016  
in  
OA No.2691/2013**

New Delhi, this the 5<sup>th</sup> day of September, 2017

**Hon'ble Mr. V. Ajay Kumar, Member(J)  
Hon'ble Ms. Nita Chowdhury, Member(A)**

Mangi Lal Suwasiya  
Aged 48 years  
S/o Sh. Krishan Lal,  
At present serving as:  
Assistant, National Defence College,  
Ministry of Defence,  
6, Tees January Marg,  
New Delhi-110011. ... Applicant

(By Advocate: Sh. C. Bheemanna)

Versus

1. Sh. Satyanarayan Mohanty,  
Secretary General & Chief Executive Officer,  
National Human Rights Commission,  
Manav Adhikar Bhawan, Block 'C', GPO Complex,  
INA, New Delhi- 110 023.
2. Sh. Bhanu Pratap Sharma,  
Secretary to the Government of India,  
Dept. of Personnel & Training,  
Room No.112, North Block,  
New Delhi-110 001. ... Respondents

(By Advocate: Sh. Ashish Nischal)

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, learned counsel for applicant submitted that the orders of this Tribunal have been complied with by the respondents. Hence, the CP is closed. Notices are discharged. No costs.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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